

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1340(KB)2018
IA(I.B.C)/679(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	JINDAL STEEL & POWER LIMITED VS BHARAT NRE COKE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Jayati Chowdhury, Adv.] For the Liquidator
Mr. Tansh Ganeriwala, Adv.]
Ms. M. Chowdhury, Adv.]
Ms. Sucheta Mitra, Adv.]
Ms. Priya Malakar, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/679(KB)2024:**
 - a. Hard copy of this application is not available.
 - b. List this matter on **22nd April, 2024** as already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**